

Decision to retire units are taken by respective power utility after due consultation with various stake holders such as DISCOMS, Transmission utilities etc. keeping in view grid stability, alternative source of power among other aspects. There is no shortage of generating capacity in the country.

**Electrification under Saubhagya**

2232. SHRI DEREK O'BRIEN: Will the Minister of POWER be pleased to state:

(a) whether over 30 per cent of households targeted for electrification under Pradhan Mantri Sahaj Bijli Har Ghar Yojana (Saubhagya) are still without electricity as on date;

(b) the number of households targeted for electrification and households successfully electrified under Saubhagya since its inception, year-wise and State-wise;

(c) the number of households connected to the grid and receiving uninterrupted power under Saubhagya since its inception; and

(d) whether there is any provision for validation of data regarding the number of households in a village?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI RAJ KUMAR SINGH): (a) to (c) Government of India launched Pradhan Mantri Sahaj Bijli Har Ghar Yojana-“ Saubhagya” with the objective to achieve universal household electrification by providing electricity connections to all households in rural and all poor households in urban areas by March, 2019

As reported by the States, 2.31 crore un-electrified household had been electrified as on 26.12.2018, since launch of the Saubhagya scheme on October, 11, 2017, and remaining un-electrified households are aimed for electrification by 31st March, 2019. State-wise and year-wise details are given in Statement (*See below*). Providing uninterrupted power supply to households connected to the grid under Saubhagya, falls under the purview of respective State Power Utilities.

(d) The data of household electrification is validated by the respective State Discoms after conducting the field visits. A web-enabled Saubhagya portal (<http://saubhagya.gov.in/>) has been developed in order to assist concerned State DISCOMS /Power Department wherein household data is updated by the State DISCOM.

**Statement***Status of Household Electrification under Saubhagya*

| Sl. No. | State             | Total Households | Electrified Households as on 10th Oct., 2017 | Household Electrified w.e.f. 11th Oct., 2017 |           |
|---------|-------------------|------------------|----------------------------------------------|----------------------------------------------|-----------|
|         |                   |                  |                                              | 2017-18                                      | 2018-19   |
| 1       | 2                 | 3                | 4                                            | 5                                            | 6         |
| 1.      | Andhra Pradesh    | 1,14,36,744      | 1,12,81,072                                  | 81,949                                       | 73,723    |
| 2.      | Arunachal Pradesh | 3,09,024         | 2,55,185                                     | 0                                            | 24,539    |
| 3.      | Assam             | 66,74,071        | 47,90,245                                    | 1,10,836                                     | 11,33,869 |
| 4.      | Bihar             | 1,39,73,122      | 1,07,14,081                                  | 4,49,016                                     | 28,10,025 |
| 5.      | Chhattisgarh      | 56,74,745        | 49,55,330                                    | 1,55,490                                     | 5,25,800  |
| 6.      | Goa               | 1,28,208         | 1,28,208                                     | 0                                            | 0         |
| 7.      | Gujarat           | 1,14,14,532      | 1,13,73,215                                  | 15,748                                       | 25,569    |
| 8.      | Haryana           | 34,68,065        | 34,15,291                                    | 3,497                                        | 49,277    |
| 9.      | Himachal Pradesh  | 18,55,666        | 18,42,778                                    | 1,943                                        | 10,945    |
| 10.     | Jammu and Kashmir | 24,40,128        | 20,72,861                                    | 0                                            | 3,67,267  |
| 11.     | Jharkhand         | 67,12,648        | 51,71,500                                    | 1,25,389                                     | 12,23,812 |
| 12.     | Karnataka         | 1,02,10,773      | 98,62,192                                    | 59,709                                       | 2,21,707  |
| 13.     | Kerala            | 98,13,032        | 98,13,032                                    | 0                                            | 0         |
| 14.     | Madhya Pradesh    | 1,26,21,007      | 1,06,36,743                                  | 11,49,748                                    | 8,34,516  |
| 15.     | Maharashtra       | 2,43,89,845      | 2,33,03,595                                  | 1,82,896                                     | 9,00,852  |
| 16.     | Manipur           | 4,53,055         | 3,50,925                                     | 746                                          | 1,01,384  |
| 17.     | Meghalaya         | 6,21,052         | 4,35,963                                     | 0                                            | 51,621    |
| 18.     | Mizoram           | 2,41,712         | 2,13,909                                     | 0                                            | 27,803    |
| 19.     | Nagaland          | 4,42,842         | 3,00,305                                     | 473                                          | 1,05,272  |
| 20.     | Odisha            | 96,26,175        | 72,19,339                                    | 1,35,348                                     | 22,57,581 |
| 21.     | Puducherry        | 95,616           | 94,704                                       | 0                                            | 912       |
| 22.     | Punjab            | 36,89,970        | 36,89,584                                    | 0                                            | 386       |
| 23.     | Rajasthan         | 1,29,48,577      | 1,08,59,210                                  | 2,12,555                                     | 13,16,991 |
| 24.     | Sikkim            | 98,572           | 83,868                                       | 0                                            | 14,704    |
| 25.     | Tamil Nadu        | 1,02,85,848      | 1,02,83,678                                  | 2,170                                        | 0         |

| 1     | 2             | 3            | 4            | 5         | 6           |
|-------|---------------|--------------|--------------|-----------|-------------|
| 26.   | Telangana     | 65,28,759    | 60,84,656    | 23,803    | 4,20,300    |
| 27.   | Tripura       | 7,88,863     | 6,52,463     | 1,882     | 1,34,518    |
| 28.   | Uttar Pradesh | 2,82,28,779  | 2,11,92,287  | 11,33,002 | 57,58,307   |
| 29.   | Uttarakhand   | 20,60,776    | 18,44,305    | 4,960     | 2,11,511    |
| 30.   | West Bengal   | 1,50,57,882  | 1,43,25,592  | 1,94,153  | 5,38,137    |
| TOTAL |               | 21,22,90,088 | 18,72,46,116 | 40,45,313 | 1,91,41,328 |

#### **Funds for Saubhagya scheme**

2233. SHRI NARAYAN LAL PANCHARIYA: Will the Minister of POWER be pleased to state:

(a) the details regarding targets set for rural electrification under Saubhagya Scheme, State-wise;

(b) the details regarding allocation of funds for the scheme by Central Government;

(c) the details regarding shares of Centre and States in funds required for the said scheme;

(d) the details regarding target dates set for achievement of objectives of the scheme; and

(e) the details regarding monitoring mechanism to ensure timely achievement?

THE MINISTER OF STATE OF THE MINISTRY OF POWER (SHRI RAJ KUMAR SINGH): (a) to (d) Government of India launched Pradhan Mantri Sahaj Bijli Har Ghar Yojana-“Saubhagya” with an outlay of ₹ 16,320 crore including Gross Budgetary Support (GBS) of ₹ 12,320 crore with the objective to achieve universal household electrification by providing electricity connections to all households in rural and all poor households in urban areas by March, 2019. Under Saubhagya, Government of India provides funds to the States to the extent of 60% (85% for special category states) as grant. An additional grant of 15% (5% for special category states) is also available subject to achievement of 100% household electrification by 31st December 2018. As on 26.12.2018, 2.31 crore Households have been electrified since launch of Saubhagya on 11th October, 2017. The State-wise household electrification progress under Saubhagya is given in Statement (*See below*).

(e) The Saubhagya scheme is being reviewed at the following levels:—